

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 913
(TO BE ANSWERED ON 27.07.2023)

UPSC PRELIMINARY EXAMINATION, 2023

913 SHRI RAJEEV SHUKLA:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has taken cognisance of the concerns regarding the recently conducted UPSC Preliminary Examination 2023;
- (b) if so, the details of the measures being taken to resolve such concerns;
- (c) whether Government plans to take safeguard measures for the future course of action; and
- (d) if so, the details of such measures to be taken in this respect?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d): The Civil Services Examination (CSE) is conducted annually by the Union Public Service Commission (UPSC) in accordance with the CSE Rules notified by the Government. The dates and the places for conducting the Preliminary Examination and Main Examination of CSE are fixed and notified by the Commission. The Civil Services (Preliminary) Examination, 2023 has been conducted by the Commission on 28.05.2023 and the results declared on 12.06.2023.
